

**THE HIGH COURT OF MEGHALAYA**  
**SHILLONG**

**RESULT FOR THE POST OF ASSISTANT PROTOCOL OFFICER**

No.HCM.II/102/2016-Estt/ \_\_\_\_\_

Dated, Shillong the 6<sup>th</sup> April, 2017

On the basis of the Written Examination and Personal Interview held for the post of Assistant Protocol Officer in the High Court of Meghalaya, the following candidate has been selected:

1. Roll No.2017 Araldo Lyngdoh

**The following candidate has been kept in the Reserved List:**

1. Roll No. 2043 Carl Nicholas Rynjah Marbaniang

The selected candidate may report to the office of Registrar General of the High Court of Meghalaya on or before 21<sup>st</sup> April 2017 at 10:00 am. His joining will be subject to medical and police verification reports.

In case of the selected candidate failing to report by the given date, the appointment may be offered to the candidate in the reserved list.

By order,

  
**REGISTRAR GENERAL**

No.HCM.II/102/2016-Estt/ 1538 A

Dated, Shillong the 6<sup>th</sup> April, 2017

**Copy for information to: -**

1. *The Joint Registrar –cum– Secretary to Hon'ble the Chief Justice, High Court of Meghalaya, Shillong.*
2. *The Joint Registrar, High Court of Meghalaya, Shillong.*
3. *The P.S to Hon'ble Mr. Justice S. R. Sen, High Court of Meghalaya, Shillong.*
4. *The P.S to Hon'ble Mr. Justice V. P. Vaish, High Court of Meghalaya, Shillong.*
5. *The P.A to Registrar General, High Court of Meghalaya, Shillong.*
6. *The Systems Analyst, High Court of Meghalaya, Shillong for uploading the same on the Official Website.*
7. *Establishment Section, High Court of Meghalaya, Shillong, for information and necessary action.*
8. *The Accountant-cum-Cashier, High Court of Meghalaya.*
9. *Araldo Lyngdoh, C/o Smti. S.Nongdhar, Ward-II, House No.-381, Upper New Colony, Laitumkrah, Shillong-793003*
10. *Notice Board.*
11. *Office File.*

  
**REGISTRAR GENERAL**